

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016
APPEAL NO. 283 OF 2016 & IA NO. 581 OF 2016
AND
APPEAL NO. 139 OF 2018**

Dated: 11th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016

UJVN Ltd. Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari
Mr. Shashwat Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

**APPEAL NO. 283 OF 2016 & IA NO. 581 OF 2016 AND
APPEAL NO. 139 OF 2018**

UJVN Ltd. Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari
Mr. Shashwat Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **18.11.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj